

Konkan

In the High Court of Judicature, Bombay.

On day, the 5th day of August 1864.

SPECIAL APPEAL No. 276—of 1864.

Sopal Sudashiv Palekar of the
Rutnagiri Division of the Konkan
District.—

Appellant

(Original Plaintiff—)

versus

Phaso Bulal Phunsalkar
of the Rutnagiri Division of the
Konkan District.—

Respondent

(Original Defendant)

Rs. 85— 6. — 8.

The claim in the Original Suit was to *recover possession*
of 3 (three) fields.

In Appeal No. 283 of 1860 the *Sen. Assnt Judge*
of the District of *Konkan* at the detached station
the Decree of the *Juffor Rajapur* who *has awarded*
the claim with respect to one field.

A Special Appeal was preferred in the High Court on the grounds that ~~the~~
~~decision of the Sen. Assnt Judge~~ ~~is~~
~~against~~ there have been errors in law
in the investigation of the case which have
produced errors in the decision of the case

on its merits. (1) that the lower Court should
have raised the following issue:-
Was Gopall the owner of Thicans -
Munvut and Gurblut and if so whether
he had leased them (2) the lower
Court not having pronounced
its finding on the evidence tendered
has virtually excluded so much
evidence.

The Court
confirm the decree of
the Senior Assis. Judge
with costs on the Special
Appellant.

W. W. W. W.

Alexander S. P. W. W.

MEMORANDUM OF COSTS incurred in Special Appeal No. 276.

of 1864 against the decision of the Senior S^r Judge of the District of the Kankum and disposed of on the 5th August 1864 by confirming the same with costs

BY THE APPELLANT—

In the District.

In the Moonseffs Court	53	44			
In the Senior S ^r Judge's Court	15	8	"		
				68	124

In this Court.

Stamp for Memorandum of Special Appeal	8	"	"		
Stamps for copies of Decree and Judgment	3	"	"		
Stamp for Vukeelutnama	2	"	"		
Batta for Process and Postage	1	1	"		
Sectioner's Fee	1	69	"		
Vukeel's Fee	2	9	"	18	9
				86	131

Rupees....

BY THE RESPONDENT.

In the District.

In the Moonseffs Court (including V ^r fees) ..	20	34			
In the Senior S ^r Judge's Court	12	7	"		
				32	104

In this Court.

Stamp for Vukeelutnama	"	"	"		
Vukeel's Fee	"	"	"		
				32	104

Rupees....



Clyme
Acting Registrar

Clyme
Sealer

The 5th day of August 1864